

(c) whether the Technical Committee whose activation is reported to have been decided upon at a meeting of the Chief Ministers of Tamilnadu and Kerala, initiated by and held in the presence of the Prime Minister, has started working; and

(d) by what time the Government expect to receive the recommendations of this Technical Committee?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) The terms of reference of the Technical Committee constituted by the Government of India on 16th December, 1976 to study the feasibility of eastward diversion of surplus water of Karnataka are given in the attached Statement.

(b) The Government of Kerala suggested that term (a) of reference of the Technical Committee may be modified to exclude study of those west flowing rivers in respect of which agreements have already been entered into between the Governments of Tamilnadu and Kerala.

Term (a) has since been modified accordingly.

(c) and (d). The Convenor of the Technical Committee has since been asked to convene the first meeting of the Committee immediately. The Committee is to submit its report within six months.

Terms of reference of the Technical Committee

(a) Assessment of the water availability in the different west flowing rivers of Kerala and Karnataka at appropriate locations.

(b) Assessment of the present utilisation of waters of these rivers in Kerala and Karnataka and new uses already planned and further uses in the foreseeable future both consumptive and non-consumptive like power generation, navigation, salinity control

including leaching requirements of ports and harbours etc.

(c) Formulation of a plan for diversion of surplus waters eastward for irrigation where economically feasible in view of the availability of local water resources and assessment of its consequential effects in the two States, including the possibility of power generation if water is not diverted.

(d) Formulation of a scheme for surveys and investigations for such schemes and assessment of the cost of such investigations and studies.

Khandsari Sugar Factories

59. SHRI R. KOLANTHAIVELU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the number of factories manufacturing Khandsari sugar in India and in Tamil Nadu;

(b) the quantity of Khandsari sugar produced in India;

(c) the number of factories which are State owned and the production in the State owned factories and its percentage to total; and

(d) whether Government propose to undertake producing Khandsari sugar on a large scale and if so, the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) The number of factories manufacturing khandsari sugar in India and registered with the Central Excise authorities as on 31-3-1977 was 2164.

The number of working khandsari units in Tamil Nadu is three. Data on total number of khandsari units, including those not liable for Central Excise Duty, is being collected from the State Governments.

(b) The total quantity of khandsari sugar produced by the units registered with the Central Excise Authorities was 504.5 thousand tonnes in 1976-77. Production in respect of other units are being collected from the State Governments. Production in Tamil Nadu in 1976-77 was 6359 quintals.

(c) Central Government are not aware of any State owned factory manufacturing khandsari sugar.

(d) There is no proposal of manufacturing khandsari sugar on a large scale in the public sector.

Flood in Delhi, Haryana and Rajasthan

60. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether discussions were held to avert flood damage in Delhi, Rajasthan and Haryana; and

(b) if so, whether a permanent solution was found for averting damages due to flood?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). To discuss the problem of floods in Delhi, Haryana and Rajasthan due to Sahibi Nadi and find solution therefor, an inter-State meeting of the Chief Ministers of Rajasthan and Haryana and Lt. Governor of Delhi was convened by the Prime Minister on August 10, 1977. It was decided in the meeting that a Master Plan be prepared urgently for utilisation of the Sahibi Waters for irrigation and ground water recharge to the extent possible and for safe disposal of surplus waters into Yamuna. Such a Master Plan is being prepared by the Central Water Commission in consultation with the Chief Engineers of the States of Haryana, Rajasthan and Delhi. An outline plan is expected to be ready by end of December, 1977.

This may *inter alia* include construction of a storage reservoir on river Sahibi at Ajmeripura in Rajasthan mainly for irrigation and Masani in

Haryana mainly for flood moderation, improvement of Najafgarh drain in Delhi to its optimum possible capacity, and proposals for construction of small storage, ground water recharge, soil conservation, additional drains etc.

Memo. from All India Federation of University and College Teachers Organisation

61. SHRI SAMAR MUKHERJEE:

SHRI VASANT SATHE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have received memorandum from the All India Federation of University and College Teachers Organisation on 6th October, 1977;

(b) what are the demands raised in the memorandum; and

(c) reaction of Government thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes Sir.

(b) The major demands made in the memorandum are:—

(i) The State Governments of Assam, Madhya Pradesh, Kerala, Rajasthan, Karnataka and Jammu and Kashmir who have not agreed to introduce the UGC scales, may be asked to do so.

(ii) Parity should be maintained in the pay scales between teachers on the one hand and Librarians and Physical Educational personnel, on the other.

(iii) Demonstrators and Tutors with minimum second class post-graduate qualifications should be granted Lecturer's scale.